

(ii) Grants in aid are paid to voluntary organisations, Gurukulas etc. for various projects.

(iii) Scholarships are available to students for studies in traditional Pathashalas and in universities for doing research.

Financial assistance is available for publication of Sanskrit books and for improving the content and quality of Sanskrit journals and to publish out of print Sanskrit texts. Grants are also given for the preparation of catalogues of manuscripts and publication of rare manuscripts in Sanskrit.

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND AUDITED ACCOUNTS OF I.C.A.R. FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1972-73, together with the Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-10613/76.]

STATEMENT re. ADDITIONAL FACILITIES TO BE ALLOWED TO NON-RESIDENT INDIANS FOR ESTABLISHING INDUSTRIAL PROJECTS IN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): I beg to lay on the Table a statement regarding additional facilities to be allowed to non-resident Indians for establishing industrial projects in India. [Placed in Library. See No. LT-10614/76.]

NOTIFICATION UNDER CUSTOMS ACT AND CENTRAL EXCISE RULES

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF

REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy of Notification No. G.S.R. 274 (Hindi and English versions) published in Gazette of India dated the 1st April, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10615/76.]

(2) A copy of Notification No. G.S.R. 255 (E) (Hindi and English versions) published in Gazette of India dated the 20th March, 1976, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-10616/76.]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of Notification No. G.S.R. 126(E) (Hindi and English versions) published in Gazette of India dated the 16th March, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, [Placed in Library. See No. LT-10617/76.]

ANNUAL REPORT OF MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1973-74, under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972. [Placed in Library. See No. LT-10618/76.]

DISPLACED PERSONS (COMPENSATION AND REHABILITATION) AMENDMENT RULES

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND RE-